COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 204 of 2017

Dated: 10th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Essar Power (MP) Ltd Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Mandakini Ghosh

Ms. Aradhna Tandon for R-1

Mr. Nitin Gaur

Ms. Anuradha Mishra for R.2

<u>ORDER</u>

None for the appellant.

List the matter on 23.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk